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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP Nos. 12-A to F of 2016 with  
TP No. 12/397-398/NCLT/AHM/2016 (New)  
CA Nos. 84/2011, 88/2013, 113/2013, 127/2013, 43/2014, 211/2014  
With CP No. 3/397-398/CLB/MB/2011 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017**

Name of the Company:



Karun Jain

V/s.

Asian Films Production & Distribution Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Hitesh Buch	PCS	for R-1	
2.	R.K. Gupta	Advocate	for Petitioner	


**ORDER**

Learned Advocate Mr. R K Gupta present for Petitioner. Learned PCS Mr. Hitesh Buch present for Respondent. no. 1. None present for Other Respondents.

Learned PCS Mr. Hitesh Buch filed Memorandum of Appearance for Respondent no. 1.

Petitioner sent notices to Respondents no. 1 to 7 and 12, 13 by speed post. Respondents no. 2 to 13 not present.

List the matter on 23.05.2017 for final hearing on the main TP 12/2016 and the pending applications.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 5<sup>th</sup> day of April, 2017.